

In the National Company Law Tribunal
Kolkata Bench
Kolkata

Before Shri M.B. Gosavi, Hon'ble Member(J)

CP (Appeal) No.316/KB/2017

In the Matter of:

An appeal under Section 252(3) of the Companies Act, 2013;

-And-

In the Matter of:

Chandan Construction Pvt. Ltd., (company's name struck Off by the Registrar of Companies, West Bengal);

-And-

In the Matter of:

Swastik Projects Private Limited, a Company incorporated under the provisions of the Companies Act, 1956 and having its Registered Office at 12, Shakespeare Sarani, Kolkata-700 071;

...Appellant

-Versus-

Registrar of Companies, West Bengal, having his office at Ministry of Corporate Affairs, Government of India, Nizam Palace, 2nd floor, MSO Building, 234/4, AJC Bose Road, Kolkata- 700 020;

. Respondent

Counsel appeared:

- | | | |
|----------------------------------|---|-------------------|
| 1. Mr.Dhirendra Sharma, Advocate |] | |
| 2. Mr. Nilay Sengupta, Advocate |] | For the Appellant |
| 3. Ms. Sayanti Nandy |] | |


Order pronounced on July, 2018

Sd

ORDER

This appeal was heard and kept "Reserved for Order". However, when the record is perused, it appears that this appeal is filed by one Swastik Projects Private Ltd. It is said that Swastik Projects is one of the shareholders of the erstwhile company. However, the appellant produced on record the list of shareholders of the company, which name is struck out by the RoC, West Bengal at page 86 does not show the name of Swastik Projects Private Ltd. as one of the shareholders as on 31.03.2015.

Hence, this order could not be pronounced. The matter is refixed for further hearing on 13th Aug 2018


(Madan B. Gosavi)
Member (Judicial)

Signed on this, the 25th day of July, 2018